

1	2	3	4	5	6	7	8	9	10
2.	-do-	Galena	Rajnandgaon	Karemtara	2.23	17.2.98	1	-	Agarwal Minerals, Prop : Manoj Agarwal Raipur (M.P.)
3.	-do-	Laterite & Clay	Jabalpur	Sahehar	23.22	17.2.98	1	-	Hement Gupta S/o N.K. Gupta Garg Chauraha, Katni Distt. Jabalpur (M.P.)
4.	-do-	Limestone	Damoh	Ghira & Others	763.35	17.3.98	2	-	Diamond Cements Prop : Mysore Cement Ltd. PO-Narasinhgad Distt. Damoh (M.P.)
5.	-do-	Pyrophyllite & Diaspore	Chhatarpur	Mugawari	7.00	27.2.98	1	-	1) Ritesh Kumar Khare Ward No. 5, Art School Rd. Chhatarpur 2) Deepak Kumar Khare Mugari, Tal Bijnwar Dt-Chhatarpur
6.	-	Silica Sand	Khargaon	Chandrapura	0.41	9.3.98	1	-	Shrae Enterprises (Firm) 6, Mahashwar Road Pagariya Bhawan, Badwada Distt. Khargaon (M.P.)
7.	-do-	White Clay	Jabalpur	Koniya	1.88	17.2.98	1	-	Sunil Agarwal Post Krupalpur dt. Satna (M.P.)

Housing Loan under Indira Awas Yojana

267. SHRIMATI OMVATI DEVI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the criteria laid down by the Centre for providing Housing Loan to the poor villagers under Indira Awas Yojana is being violated in Bihar, particularly in Benipur, Darbhanga by processing the false loan files for the grant of loans to the illegible persons;

(b) if so, whether any inquiry to the matter has been conducted;

(c) if so, the details thereof; and

(d) the action taken against the guilty persons and the steps taken to curb recurrence of such activities in future?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT : (SHRI BABAGOUDA PATIL) : (a) Under Indira Awas Yojana 100% grant/subsidy is provided to the BPL poor for construction of houses. There is no provision of extending housing loan under Indira Awas Yojana.

(b) to (d) In view of the reply at (a) above question does not arise.

BALCO

268. SHRI FAGGAN SINGH KULESTE : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Bharat Aluminium Company Limited (BALCO) in Mandla of Madhya Pradesh have sought the lease of mining in Hazari Dadar;

(b) if so, the time by which lease is likely to be granted to the Company;

(c) whether the term of this company is going to complete in September, 1999;

(d) if so, whether the Company has sent any proposal to the Government for the extension of time; and

(e) if so, the period for which it is likely to be extended with full details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (e) BALCO was granted mining lease for bauxite in April, 1977 in Hazaridadar area in Mandla District which was valid for 10 years. However, in November, 1986, when BALCO submitted application for renewal on mining lease. It was rejected by the State Govt. on the ground that the area in question falls in the forest area. BALCO went in appeal in December, 1989 against the order of the State Government and the Central Government Tribunal by its order dated 10th January, 1990 set aside the order of State Government and advised the State Government to decide the renewal of lease on merits. Mining lease period of Raktidadar, Nanhoodadar and Khurkhuridadar area of Mandla Distt. (MP), other mines of BALCO, will expire on 12.9.1999. No proposal for the extension of lease for these areas have been received since the bauxite reserves will be mined out before expiry of lease period.

[English]

Gauge Conversion of Rupa-Bangriposi Railway Line

269. SHRI KHARABELA SWAIN : Will the Minister of RAILWAYS be pleased to state :